

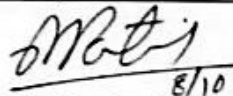
IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA  
CAUSE LIST DATED: 09.10.2020

**CIVIL CASES**

**Morning Session**

**Afternoon Session**


Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate	Case No.	Plaintiff & Appellant Advocate	Defendant & Respondent Advocate
<b><u>ARGUMENTS</u></b>			<b><u>ARGUMENTS</u></b>		
1.OS 278/14	NSK	-	1.OS 122/17	SN	-
2.RA 6/15	RK	-	2.OS 96/16	RLN	RL
3.RA 8/18	BPG	NLS	3.RA 28/18	SR	NRN
4.RA 38/18	KKM	BAM	4.MA 30/16	AS	HSL
<b><u>HEARING</u></b>			<b><u>HEARING</u></b>		
5.OS 435/09	TSR	MSN,KS,CMG, KKM,OMG	5.OS 150/16	AS	MR
6.OS 264/11	MDJ	BTM,GKN,AS, PSS	6.OS 2/17	TSL	SNM
7.OS 274/11	AMN	KKG,KKM,VAV	7.OS 202/17	SMR	APC,DNM,NKN
8.OS 178/13	SL	LS	8.OS 368/17	VLR	CHG
9.OS 494/13	JMC	BA,VS	9.OS 234/18	HGHK	PTH,BPJ
10.OS 408/13	MN	RLN,MN	10.OS 284/18	HRPK	MM
11.OS 216/14	RSR	NRN	11.OS 470/18	HNM	BPR
12.OS 446/14	KRNC	KA,DRR	12.OS 168/18	YMS	KKM,SNS
13.OS 504/14	NG	MSN,HTN	13.OS 248/20	GLC	RB
14.OS 418/15	KTV	HGR,VM,BG, MK,MM	14.FDP 10/11	HSR	SP,R & L
15.OS 42/16	NS	RK,ST	15.MISC 32/15	TSL	PCA,DNR

  
 8/10  
 Addl. Senior Civil Judge,  
 Nelamangala

NOTE: All advocate are required to strictly follow SOP dated 27.08.2020 issues by Hon'ble High Court of Karnataka.

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 09-10-2020**

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.		Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	Case No.		Plaintiff/ complainant Advocate	Defendant/ Accused Advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>				
1	OS 32/2006	MN	KNS	1	OS 347/2016	CHR	EXPARTE
2	OS 10/2016	BTK	EXPARTE	2	OS 108/2017	KRM	EXPARTE
3	OS 12/2016	BTK	EXPARTE	3	OS 393/2018	BD	RK
4	OS 183/2008	KKP	EXPARTE	4	OS 10/2010	HRK	MSH
5	OS 48/2011	MN	TNV	5	OS 402/2008	RY	KNS
<u>HEARING</u>			<u>HEARING</u>				
6	OS 123/2006	KNS	RK	6	OS 319/2017	VB	VMS/NHN
7	OS 101/2015	SP	RJ/NRN	7	OS 384/2017	AS	TSL
8	OS 255/2016	RVK	NPR	8	OS 462/2017	HSR	NPR
9	OS 429/2016	RS	EXPARTE	9	OS 472/2017	BHM	SVM
10	OS 439/2016	MVS	NHP	10	OS 172/2018	NG	NVK/NLS
<u>EVIDENCE</u>			<u>EVIDENCE</u>				
11	PCR 315/2017	NLS		11	PCR 96/2017	NK	
12	PCR 260/2016	TM		12	PCR 57/2017	AP	
13	PCR 174/2018	GN		13	PCR 5/2020	MRK	
14	PCR 57/2019	GK		14	PCR 272/2019	KSL	
15	PCR 104/2020	NLS		15	PCR 266/2017	MSG	

  
II Addl. Civil Judge & JMFC  
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.